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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 10.02.2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : CP 200/16
PETITION NUMBER : TP 191/17
NAME OF THE PETITIONER (S) : VMWARE SOFTWARE INDIA PVT. LTD.
NAME OF THE RESPONDENT (S) : ----
UNDER SECTION : 391-394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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ORDER

None appeared for Petitioner's Company. Notice to the Petitioner. Registry to issue notice to the Petitioner,

2. Posted to 13.3.2017.


MEMBER(J)


MEMBER(T)